

IN THE COURT OF SH VIMAL KUMAR YADAV, SPECIAL JUDGE (PC ACT), CBI-01,
ROUSE AVENUE DISTRICT COURT, NEW DELHI

CASE RC NO. 29(A)/2014/CBI/ACB/ND

Case No. 94/2019

CNR NO. DLCT11-000440-2019

CBI Vs. Tarsem Pal & ANR.

20.07.2020

Present : Sh. Tejvinder Singh, Ld. PP for CBI.

Sh. Hitender Kapur, Ld. Counsel for A-1.

Sh. Aseem Bhardwaj, Ld. Counsel for A-2.

Put up on **30-07-2020** for further arguments, if any,/clarifications/Judgment, as the soft copy of court record is not available and the physical record is being sanitized.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Vimal Kumar Yadav)

**Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi**

20.07.2020